NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 185 /2015

Present: Hon'ble Member (J) Manorama Kumari Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th September, 2016, 10.30 A.M

| Name of the | Prashant Jalan & Ors. | | |
|--------------------------------------|-----------------------|----------------------|---------------------|
| Company | -Versus- | | |
| . ~ | Maa Jaemangla Dairy | Clusters Ltd. & Ors. | 1 |
| Under Section | 397/398 | | |
| SI. Name & Designation of Authorized | | Appearing on behalf | Signature with date |
| No. Representative (IN CAPITAL | | of | |
| L | ETTERS) | | |
| I MY R.R PRA | SAD | Red-140 4 | Raboasad - |
| 2 SUREND | RA KUMAR Adu | D O _ | Surenda Ken |
| [. 515KNU | CHOWDHURY, | 40V | |
| 2. PATITA | PABAN BISHWA | K.Adv Petitis | m this |
| 3- (CULI) | IP MACUCIC, A. | 1 | 28/9/1 |

ORDER

Ld. Counsels for both the Petitioners and Respondent Nos. 1 to 4 are present.

Ld. Counsels for the respondent nos. 1 to 4 submitted that two C.A. being C.A.No. 1818/2015 and C.A.No. 1820/2015 are pending before this Bench. However, they are not pressing for C.A.No. 1818/2015. Hence, C.A. No. 1818/2015 is disposed of as not pressed.

The case is adjourned and both C.P. No. 185/2015 and C.A.No. 1820/2015 will be heard on 03/10/2016.

The interim order given earlier will remain in force till next date of hearing.

(S. Vijayaraghavan) Member (T) (Manorama Kumari) Member (J)